丹 いきないできます。 Name of the corporate debtor: Protocol Marine Services Private Limited; Date of commencement of CIRP: October 07, 2022; List of creditors as on: March 4, 2023 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

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6	U	4	ω ω		1	SI. No.	
CapFloat Financial Services Pvt. Ltd	Mahindra and Mahindra Financial Services Ltd	Kotak Mahindra Bank Limited	Yes Bank Ltd.	Arohan Financial Services Limited	IIFL Finance Limited	SI. No. Name of creditor	
	21.10.2022	29.10.2022	16.11.2022	21.10.2022	21.10.2022	Date of receipt	Details of claim received
13,03,137.83	1,78,01,585.00	4,79,18,444.47	4,27,78,551.89	27,16,026.00	29,43,671.39	Amount claimed	im received
0.00	1,61,61,534.00	2,84,28,750.00	0.00	27,16,026.00	25,61,882.00	Amount of claim admitted	
Unsecured	Unsecured	Unsecured	Unsecured	Unsecured	Unsecured	Nature of claim	Details of claim admitted
N _o	No	No	No	No	No	Amount Wheth covered by related guarantee party?	n admitted
No	No	No	No	No	No	Whether related party?	
0.00%	2.70%	4.75%	0.00%	0.45%	0.43%	% voting share in CoC	
ı	1	1	I	ı	1		Amount of
1	ı	1		ı		dues, that may be set- off	Amount of
1	1		1	1	1.	Amount of any mutual dues, that may be set-off	
13,03,137.83	16,40,051.00	1,94,89,694.47	4,27,78,551.89	0.00	3,81,789.39	Amount of claim under verification	
The date of receipt of claim is not known as the IRP has not provided the receipt of the email. Have asked the Creditor to provide the same.	The Vehicle loan of whose vehicles are sold has been considered as unsecured		Earlier filed claim for 4.27 Crs. Bank sold all the Vehicles which were provided as security and transferred some portion of debt to an ARC. Now, Bank is claiming 1.86 Crs as Loss on Sale of Vehicle. No supporting document provided, hence claim is under verification.			Remarks, if any	

